

the option document it was stipulated:—

"The grant of pay, leave, travelling and other allowances and other service conditions of the said staff shall be regulated *mutatis mutandis*, in accordance with the Fundamental and Supplementary Rules and such other Rules and orders as are issued by the Government of India from time to time."

The officers and staff of the Council, both optees and non-optees at New Delhi/Delhi, are entitled to the benefits of the Central Government Health Scheme as applicable to the Central Government employees, except that they are not considered eligible for nursing home facilities if otherwise entitled. The ICAR pensioners, who were previously Govt. employees and had opted for Council's service, are also eligible for CGHS facilities as for retired employees, except that they are also not being provided with nursing home facilities even when otherwise entitled.

The CGHS facilities are available to the ICAR employees, as also Pensioners etc., only at New, Delhi Delhi and not at other Centres where CGHS facilities are being extended.

As regards telephone facilities, the Telecommunication Department Rules apply *mutatis mutandis*. Likewise the Rules of the Directorate of Estates in respect of accommodation are applicable.

(b) It is not a material factor.

(c) Representations have been received from the retired employees of the ICAR, not necessarily scientists, and they have been advised of the position of the facilities as available at present.

Non payment of tent by officers of the FCI

3376. SHRI S. S. AHLUWALIA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Food Corporation of India New Delhi have received complaints from the National Thermal Power Corporation Limited, New Delhi, about non-payment of rent and non-vacation of accommodation taken on lease from the National Thermal Power Corporation Limited by the officers of the Food Corporation of India;

(b) if so, the action taken or proposed to be taken by the Food Corporation of India against such officers; and

(c) whether Government propose to issue instructions to the Food Corporation of India to give direction to such officers to vacate such premises without any further delay, if so, by when and if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD): (a) and (b) There is one such case which is essentially a landlord-tenant dispute in the private capacity of the FCI officers. On the request of the National Thermal Power Corporation, the Food Corporation of India had already advised its officer to settle the matter amicably with the landlord and the National Thermal Power Corporation.

(c) In view of (a) and (b) above, does not arise.

Unsold stock of fertiliser

3377. SHRI SANTOSH BAGRODIA: Will the Minister of AGRICULTURE be pleased to state the names of the fertiliser manufacturing units

which have unsold stock of Urea, DAP and MOP together with the quantity at present?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU): A statement showing the names of Urea and DAP manufacturing units in the

country and the stock of these fertilisers indigenously produced and held by them on 1.11.1986 is enclosed (See below).

All MOP is imported and Indian Potash Limited is the only organisation which handles and distributes it in the country. On 1.11.1986, they held 4.00 lakh tonnes of MOP/SOP.

Statement

Indigenous Stock of Urea and DAP With the Manufacturers as on 1-11-86 (000.MT.)

	Urea	DAP
Fertiliser Corporation of India	110-4	—
National Fertilisers Ltd. .	126-4	—
Hindustan Fert. Corporation	193-5	—
Fertilisers and Chemicals Travancore Limited	36-5	—
Rishtriya Chemcials & Fertilisers	832-1	—
Madras Fertilisers Limited	52-2	—
Neyveli Lignite Corporation	27-7	-
paradeep Phosphates Limited	-	63-1
Lilian Firmers Fart. Cooperative	218-4	61-7
Krishak Bharti Cooperative	129-8	-
Gujarat State Fertiliser Co..	101-0	49-9
Shriram Fertilisers and Chemicals	28-4	-
Indian Explosives Limited	41-2	-
zuri Agro Chemicals Limited	32-7	51-3
Shathera Petrochemical Industries Corporation Ltd.*	118-3	192-2
Mangalore Chemicals & Fertiliser	70-3	-
Gujarat <u>N a m a d a</u> Vdley Fertilisers Company	14-2	-
Hindustan Lever Limited .	—	14-5
	TOTAL :	
	2133-1	438-6
P,ovisional.		